

**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI**

Cause List dated 03.07.2020

MORNING SESSION			
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	R.A. 15004/2019	B.M. Lokesh	G.K.
2	M.A. 15091/2019	R.T.N.,	M.R.
3	M.A. 15074/2019	R.T.N.,	M.G.P.
4	M.A.15011/2018	K. Narayanaswamy	G.S.S.
5	M.A.15001/2020	Devaraj B.A.	R.T.N.
6	M.A.15002/2020	Devaraj B.A.	R.T.N.
7	CrI.A.15002/2020	K.V. Mahendra Kumar	D.N.N.
8	CrI.Misc.15080/2020	Srinivas M.	P.P.
9	CrI.Misc.15082/2020	N. Chikkegowda	P.P.
10	CrI.Misc.15059/2020	Sunil Kumar S.	P.P.
AFTERNOON SESSION			
Sl.No.	Case Numnber	Petitioner's Advocate	Respondent's Advocate
1	R.A. 15018/2018	Hanumantharayappa K.	
2	R.A.15013/2018	B.S. Nagaraj	
3	R.A. 15014/2018	B.S. Nagaraj	
4	CrI.Misc.15081/2020	N.M. Manjunath	P.P.
5	CrI.Misc.15079/2020	K. Chandrashekar	P.P.
6	S.C.15002/2020	P.P.	K.T.K.
7	CrI.A.15019/2019	K.V. Mahendra Kumar	D.N.N.
8	CrI.A.15020/2019	K.V. Mahendra Kumar	D.N.N.
9	CrI.A.15021/2019	K.V. Mahendra Kumar	D.N.N.
10	CrI.A.15022/2019	K.V. Mahendra Kumar	D.N.N.

In the court of Prl. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, Cause List, Dated 03-07-2020.

MORNING SESSION		
HEARING		
Case No.		Plaintiff/Defendants Name
1.	O.S. 356/20	Susheclamma V/s Narayanaswamy
2.	O.S. 349/20	Papamma V/s munigiriyamma
3.	O.S. 242/07	Meenakshi V/s Krishnamma
4.	O.S. 41/20	Nagamma V/s Subbamma
5.	O.S. 433/20	Manjunath V/s Lakshamma
6.	O.S. 431/20	Kempamma V/s Nanjappa
7.	O.S. 04/20	Batthala Vasudeva Reddy V/s Savitri Gowda
8.	O.S. 551/06	Mahendra V/s Narayanappa
9.	O.S. 531/08	Shamanna V/s Narayanappa
10.	O.S. 17/20	Goravappa V/s Thirumallappa
AFTERNOON SESSION		
11.	O.S. 889/08	Krishnagowda V/s Narayanamma
12.	O.S. 102/12	Ashwathamma V/s Nanjappa
13.	O.S. 216/14	Gopal V/s Muniakkayamma
14.	O.S. 664/16	Ramesh V/s Venkatalakshamma
15.	O.S. 690/07	Jairama V/s Jagadeesha
16.	O.S. 426/08	Venkataswamappa V/s Venkatamma
New Suits		
17.	O.S. 437/20	Nanjegowda V/s Ramakka
18.	O.S. 439/20	Venkatanarayanaswamy V/s Muniyappa
19.	O.S. 441/20	Muniyappa V/s Narayanamma

(B.DILEEP KUMAR)
Prl. SENIOR CIVIL JUDGE & J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow SOP dated
28-05-2020 issued by Hon'ble High Court of Karnataka.